

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, PANIPAT.

EMPLOYMENT NOTICE

Applications are invited for filling up 17 posts of Clerk on adhoc basis on 50% of initial pay (pay in Pay Band + Grade Pay + DA) of Fresh Entrant Regular Employee after 01.01.2006 or on the wages fixed by the Deputy Commissioner under the Minimum Wages Act, whichever is higher, initially for a period of six month or till regular appointments are made by the Hon'ble High Court. whichever is earlier

Qualification: The qualifications for the aforesaid posts shall be as under:-

1. A candidate who holds a degree of Bachelor of Arts or Bachelor of Commerce or Bachelor of Science or equivalent thereto from a recognized University and has passed matriculation examination with Hindi as one of the subject.
2. Candidates shall have to take written examination in the following subjects:-

Sr. No.	Subject	Max. Marks	Qualifying Marks
1.	English Composition	50	33%
2.	General Knowledge	50	33%

3. No candidate shall be considered for appointment unless he/she obtains 40% marks in aggregate in the written examination and having proficiency in operation of computers.

Age Limit: The minimum age limit of a candidate for appointment to the

aforesaid post shall be 18 years as on 30.04.2019 and the upper age limit shall be in accordance with the instructions of the Haryana Government issued from time to time. In case the candidate belonging to SC/ST, Backward Class and Ex-Servicemen, the upper age limit shall be such, as has been fixed by the Haryana Government.

Last Date:

Last date for receipt of the applications by all modes shall be 20.05.2019 till 5:00 P.M.


Date of Written Examination:

The date, time and place of written examination will be uploaded on the website <https://disriicts.ecoturts.gov.in/panipat> on 01.06.2019. No separate information for the written test would be given. Candidates are advised to go through the website.

Other details:

- (a) The application on plain paper affixed with two recent photographs of candidate duly attested, furnishing particulars of the post applied for, Name, Father's name, Date of birth, Present address, Permanent address, Qualifications, whether belonging to SC/ST/BC/Ex-Servicemen and present employment, if any. Contact number, E-mail address, if any, self attested copies of relevant certificates and one self addressed envelope duly stamped of Rs.5/- should reach this office on or before the closing date.

- (b) Incomplete applications shall be rejected straightway without assigning any reason whatsoever. If on verification at any time before or after the said test, it is found that an applicant does not fulfill any of the eligibility condition, his/her candidature shall stand cancelled without any notice.
- (c) No TA/DA shall be paid to the candidate appearing for Test.
- (d) This office will not be responsible for any postal delay.
- (e) The number of vacancies may increase or decrease.


(Manisha Batra)
District & Sessions Judge,
Panipat.